

THE GAUHTI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated: Guwahati, the 27th of May, 2024

NO. HC.VII-54/2024/4677/A### In partial modification of this Registry's earlier Notifications **NO.HC.VII-54/2024/4124/A;** **NO.HC.VII-54/2024/4128/A;** **NO.HC.VII-54/2024/4130/A** and **NO.HC.VII-54/2024/4132/A** dated **06-05-2024** and **NO.HC.VII-54/2024/4390/A** dated **17-05-2024**, the Hon'ble Gauhati High Court has been pleased to direct the following Judicial Officers to attend the "**Orientation Programme on New Criminal Laws**" from **10:00 A.M. to 05:15 P.M.** at the Judicial Academy, Assam as per the rescheduled dates given below:

Sl. No.	Name	Designation	Date of Training Programme
1.	Shri Shariff Uddin Ahmed Pathan	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Kamrup	06-06-2024 to 08-06-2024
2.	Smti Mridusmita Hazarika	Addl. Chief Judicial Magistrate, Barpeta	
3.	Smti Shalma Azaz	Addl. Chief Judicial Magistrate, Cachar	13-06-2024 to 15-06-2024
4.	Shri Angaz Baruah	Sub-Divisional Judicial Magistrate (M), Bokajan, Karbi Anglong	
5.	Shri Abhilekh Anjan Gogoi	Deputy Secretary to the Govt. of Assam, Judicial Department	
6.	Shri Anurup Bordoloi	Civil Judge (Jr. Div.) No. 1, Kamrup (M)	
7.	Shri Siddhartha Bora	Sub-Divisional Judicial Magistrate (S), Kokrajhar	
8.	Smti Jilmil Begum	Civil Judge (Jr. Div.) No. 2, Golaghat	20-06-2024 to 22-06-2024
9.	Smti. Jahnabi Devi	Secretary, DLSA, Goalpara	24-06-2024 to 26-06-2024
10.	Shri Tridip Kumar Bhattacharyya	Sub-Divisional Judicial Magistrate (M), Majuli	
11.	Smti. Monmayuri Gogoi	Sub-Divisional Judicial Magistrate (S), Morigaon	
12.	Smti. Prateeksha Mohan	Civil Judge (Jr. Div.) No. 1, Dhubri	
13.	Shri Amarjyoti Sonowal	Judicial Magistrate First Class, Dhubri	

14.	Smti Mridusmita Devi	Sub Divisional Judicial Magistrate (M), Gossaigaon, Kokrajhar	27-06-2024 to 29-06-2024
15.	Smti. Tanusree Dey	Sub-Divisional Judicial Magistrate (S), Tinsukia	
16.	Smti. Dristisikha Baruah	Civil Judge (Jr. Div.) cum JMFC, Gossaigaon, Kokrajhar	
17.	Smti Meghali Saikia	Civil Judge (Jr. Div.)-cum-JMFC, Biswanath	
18.	Smti. Ranjumoni Pegu	Civil Judge (Jr. Div.) No. 1, Karimganj	

The concerned Judicial Officers are requested to report at the venue **(Judicial Academy, Assam)** on their respective dates of training **at 09:30 A.M.** for the aforesaid orientation programme.

By Order,
Sd/- S. Dhar

REGISTRAR (JUDICIAL)

Memo No.HC.VII-54/2024/4682/A

Dated: 27-05-2024

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

3. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge,
Barpeta / Biswanath / Cachar / Dhubri / Goalpara / Golaghat / Karbi Anglong / Kamrup / Kamrup (M) / Karimganj / Kokrajhar / Majuli / Morigaon / Tinsukia

(He/She is requested to inform the concerned Judicial Officers about this notification)

6. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately to the official website of the Gauhati High Court, Guwahati).

7. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.
8. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
9. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]


REGISTRAR (JUDICIAL)